(Urban)" Mission on 25.06.2015 with the aim to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor through four verticals viz. (i) "In situ" Slum Redevelopment through private participation using land as resource; (ii) Credit Linked Subsidy Scheme (CLSS); (iii) Affordable Housing in Partnership; and (iv) Subsidy for beneficiary-led individual house construction.

Housing facilities under PMAY (Urban) scheme in Tamil Nadu

2588. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of beneficiaries selected by Government for providing housing facilities under Pradhan Mantri Awas Yojana (Urban) Scheme in Tamil Nadu since the inception of this Scheme;
 - (b) the details of the fund allocated to construct houses under this Scheme; and
 - (c) the tentative date by which the beneficiaries would be handed over the houses?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) and (b) Under Pradhan Mantri Awas Yojana (Urban) [PMAY (U)], Central Assistance of ₹ 2540.35 crore has been considered by the Ministry for construction of 1,69,356 houses of EWS category in 674 projects (25 projects under Affordable Housing in Partnership component and 649 projects under Beneficiary-Led Construction component) of Tamil Nadu. Of the Central assistance considered, ₹ 300.38 crore has been released to the State Government of Tamil Nadu as part of the 1st instalment. In addition, 802 beneficiary households of EWS/LIG category have been disbursed interest subsidy under Credit Linked Subsidy Scheme (CLSS) of PMAY (U).

(c) Construction/allotment of houses constructed under PMAY (U) is the responsibility of the State Government and Urban Local Bodies concerned. The tentative time schedule for completing the houses in the projects varies from 12 months to 24 months as mentioned in the respective Detailed Project Reports approved by the State.

Funds sanctioned and released to JICA

2589. SHRI PREM CHAND GUPTA: SHRIMATI MISHA BHARTI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Japan International Co-operation Agency (IICA) has been associated with development of sewerage network and water supply schemes;
- (b) if so, the details thereof and funds sanctioned and released during each of the last three years; and